

ITEM NO.108

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 183/2014

TILKU ALIAS TILAK SINGH

APPELLANT(S)

VERSUS

THE STATE OF UTTARAKHAND

RESPONDENT(S)

Date : 06-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Ms. Anagha S. Desai, AOR
Mr. Satyajit A. Desai, Adv.
Mr. Sachin Patil, Adv.
Mr. Preetraj R. Dhok, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Sachin Singh, Adv.
Mr. Ananya Thapliyal, Adv.

For Respondent(s) :

Ms. Anubha Dhulia, Adv.
Mr. Akshat Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The appeal is allowed, in terms of the signed judgment.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER

(Signed "Non-Reportable" Judgment is placed on the file)